

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/ 4659/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Biswajit Chakraborty,
Presiding officer, MACT No. 2
Kamrup(M), Guwahati.

Dated Guwahati, the 28th September, 2021.

Sub:- **Vehicle permission.**

Ref:- Your letter No. MACTK-2/3038/21 dated 27.09.2021.

Sir,

With reference to the above, I am directed to inform you that you have been **granted permission to take your official vehicle out of station, within the state of Assam, at your own cost, from the morning of 09.10.2021 till the morning of 25.10.2021**, as prayed for.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-48/2017/4666/A, dated 28.9.2021

Copy to:

1. The Project Manager, Gauhati High Court.

28/9/21
JT.REGISTRAR (VIGILANCE)

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